

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 884/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Precise Alloys Pvt.Ltd.
V/s.
Abhinav Organic Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

KISHAN D. SHAW

Advocate for
Petitioner

Kishan D. Shaw

ORDER

C.P. No. 884/I&BP/NCLT /MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Form No. 5 dated 19.05.2017 is on record.
3. The Petitioner is directed to serve the Demand Notice and place on record the Affidavit of Service.
4. The Petitioner is also directed to propose the name of Interim Resolution Professional.
5. The matter is now listed for hearing on **10.07.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 13.06.2017